

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1460
Monday, February 9, 2026/Magha 20, 1947 (Saka)**

CSR FUNDS FOR REMOTE AREAS OF LEH AND KARGIL

QUESTION

1460. SHRI MOHMAD HANEEFA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government maintains a district-wise record of Corporate Social Responsibility (CSR) spending by companies in remote regions such as Ladakh;**
- (b) if so, the details of total CSR contributions made in Leh and Kargil districts, including the sectors in which these funds were utilized along with the details of projects undertaken during the last five years;**
- (c) whether the Government has taken steps to encourage public and private sector companies to allocate a portion of their CSR funds towards high-altitude, ecologically sensitive and infrastructure-deficient areas like Ladakh, if so, the details thereof; and**
- (d) whether any incentives or policy framework exists to prioritize CSR projects related to education, health, clean energy and tribal welfare in the UT of Ladakh and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a)&(b): Yes Sir, Government maintains district-wise CSR expenditure data for the entire country including UT of Ladakh. All data related to CSR expenditure filed by companies in MCA21 registry including state-wise, district-wise, year-wise, company-wise is available in public domain at www.csr.gov.in. The district-wise CSR data of the UT of Ladakh and Sector-wise CSR expenditure in Leh and Kargil are attached at Annexure-I, Annexure-II & Annexure-III respectively.

(c)&(d): Under the Companies Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. This Committee formulates and recommends the CSR policy, which outlines the activities to be undertaken by the company in alignment with the areas or subjects specified in Schedule VII of the Act. The Government does not issue any specific direction to the companies to spend in any particular geographical area or for any particular activity.

Annexure-I

**Refer to part (b) of Lok Sabha Unstarred Question no. 1460 for 09.02.2026
District wise CSR expenditure in UT of Ladakh from FY 2019-20 to FY 2023-24**

(Amount in Rupees Crore)

| S.No. | Districts | FY 2019-20 | FY 2020-21 | FY 2021-22 | FY 2022-23 | FY 2023-24 |
|--------------|--|-----------------------|-----------------------|-----------------------|-----------------------|-----------------------|
| 1. | Kargil | - | - | 3.35 | 1.26 | 2.98 |
| 2. | Leh | - | - | 10.46 | 10.46 | 21.22 |
| 3. | District not classified elsewhere | - | - | 1.03 | - | 6.20 |
| Total | | - | - | 14.84 | 11.72 | 30.41 |

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

**Refer to part (b) of Lok Sabha Unstarred Question no. 1460 for 09.02.2026
Development sector-wise CSR expenditure in Leh District from FY 2019-20 to FY 2023-24**

(Amount in Rupees Crore)

| S.No. | Development Sector | FY 2019-20 | FY 2020-21 | FY 2021-22 | FY 2022-23 | FY 2023-24 |
|--------------|--|-----------------------|-----------------------|-----------------------|-----------------------|-----------------------|
| 1. | Animal welfare | - | - | - | 0.02 | 0.55 |
| 2. | Armed Forces, Veterans, War Widows/ Dependants | - | - | - | 0.30 | - |
| 3. | Art and culture | - | - | - | - | 0.18 |
| 4. | Education | - | - | 4.70 | 2.67 | 8.64 |
| 5. | Environmental sustainability | - | - | 0.77 | 0.77 | 1.54 |
| 6. | Health care | - | - | 1.22 | 0.61 | 6.83 |
| 7. | Livelihood enhancement projects | - | - | - | 3.96 | 0.80 |
| 8. | Rural development projects | - | - | - | 0.94 | 0.36 |
| 9. | Safe drinking water | - | - | 0.05 | - | - |
| 10. | Sanitation | - | - | 0.01 | 0.13 | - |
| 11. | Senior Citizens Welfare | - | - | 1.74 | 0.10 | - |
| 12. | Setting up orphanage | - | - | - | 0.86 | - |
| 13. | Socio-economic equalities | - | - | 0.28 | - | - |
| 14. | Special education | - | - | - | 0.00 | - |
| 15. | Training to promote sports | - | - | - | 0.09 | 2.08 |
| 16. | Vocational skills | - | - | 1.69 | - | 0.24 |
| Total | | - | - | 10.46 | 10.46 | 21.22 |

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

Refer to part (b) of Lok Sabha Unstarred Question no. 1460 for 09.02.2026
Development sector-wise CSR expenditure in Kargil District from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

| S.No. | Development Sector | FY 2019-20 | FY 2020-21 | FY 2021-22 | FY 2022-23 | FY 2023-24 |
|--------------|---------------------------------|---------------|---------------|---------------|---------------|---------------|
| 1. | Animal welfare | - | - | - | - | 0.03 |
| 2. | Education | - | - | 0.10 | 0.50 | 0.81 |
| 3. | Environmental sustainability | - | - | - | 0.19 | 0.13 |
| 4. | Health care | - | - | 1.81 | 0.54 | 1.58 |
| 5. | Safe drinking water | - | - | 0.03 | 0.03 | 0.44 |
| 6. | Sanitation | - | - | 0.00 | - | - |
| 7. | Vocational skills | - | - | 1.41 | - | - |
| Total | | - | - | 3.35 | 1.26 | 2.98 |

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)